

Shri U. M. Trivedi: Although *prima facie*, it appears that the DTU and the Delhi Corporation are responsible for fixing rates, the ultimate responsibility for this state of affairs, which has resulted on account of the raising of the fares, is that of the Home Ministry, that is to say, the Government of India. Is it not in the fitness of things that in view of the incident that has taken place where, according to the Government, some police constables have been injured and according to the public, 57 persons have been injured....

Mr. Speaker: He is arguing a law point. This is not a law court.

Shri U. M. Trivedi: I will stop it. I would like to know whether the Government has now made up its mind to look into this state of affairs and prevent the raising of these fares.

Shri C. K. Bhattacharya *rose*—

Mr. Speaker: His name is not there.

Shri U. M. Trivedi: There is no answer to my question.

Mr. Speaker: He has made a suggestion. It is for him to consider it.

Shri U. M. Trivedi: What has he to say?

Mr. Speaker: Papers to be laid on the Table.

12.45 hrs.

PAPERS LAID ON THE TABLE

STATEMENTS ON ASSURANCES, PROMISES
AND UNDERTAKINGS

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath): Sir, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table the following statements showing the action taken by the government on various assurances, promises and undertakings given by the Ministers during the various sessions shown against each:—

(i) Supplementary Statement No. I.	Seventh Session 1964. (Third Lok Sabha).
(ii) Supplementary Statement No. IV	Sixth Session, 1963. (Third Lok Sabha).
(iii) Supplementary Statement No. VI	Fifth Session, 1963 (Third Lok Sabha).
(iv) Supplementary Statement No. X	Fourth Session, 1963 (Third Lok Sabha).
(v) Supplementary Statement No. XIII	Third Session, 1962-63 (Third Lok Sabha).
(vi) Supplementary Statement No. XVI	Second Session, 1962 (Third Lok Sabha).
(vii) Supplementary Statement No. XIX.	First Session, 1962 (Third Lok Sabha)
(viii) Supplementary Statement No. XIV.	Fourteenth Session, 1961 (Second Lok Sabha).
(ix) Supplementary Statement No. XVII.	Twelfth Session, 1960 (Second Lok Sabha).

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